

Chinese Section in A.I.E.

1640. { **Shri Kapur Singh:**
Shri Narendra Singh
Mahida:
Shri Narasimha Reddy:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the details of persons working in the Chinese Section of the A.I.R.; and

(b) whether the Chinese programme has recently been cut, and if so, why?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Two Chinese nationals and one Chinese-knowing Indian.

(b) The duration of the Chinese programme has been reduced from one and a half hours to one hour daily, with effect from 24-10-1964 and the programme pattern suitably modified. The reduction has been necessitated by shortage of qualified staff.

N.C.C. College for Lady Officers

1641. { **Shri A. V. Raghavan:**
Shri Pottekatt:

Will the Minister of **Defence** be pleased to state:

(a) whether it is proposed to start a N.C.C. College for Lady Officers at Gwalior;

(b) the number of officers likely to be trained in the College and duration of the training; and

(c) when the College will commence working?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) Yes, Sir.

(b) About 500 lady N.C.C. Officers are proposed to be trained in the following courses every year at the College:

I. 3 months' Courses:

Pre-Commission Training Courses for Senior Wing Lady Officer Cadets (Professors/Lecturers of Colleges).

II. 2 months' Courses:

Pre-Commission Training Courses for Junior Wing Lady Officer Cadets (School teachers).

III. 1 month Courses:

(a) Refresher Training Courses for lady officers employed on whole time basis.

(b) Refresher Training Courses for Senior Wing Lady Officers.

(c) Refresher Training Courses for Junior Wing lady officers.

(d) Conversion Courses for Junior Wing lady officers volunteering for service in the Senior Wing on whole-time basis.

(e) Conversion Courses for ex-ACC teachers volunteering for service as Junior Wing lady officers.

(c) In March/April, 1965.

Overtime Allowance for Employees of C.O.D. Delhi Cantonment

1642. Shri P. C. Borooah: Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that large arrears of overtime allowances payable to non-industrial workers of the C.O.D. Delhi Cantonment have remained unpaid for more than four years;

(b) if so, to what extent, and under what circumstances; and

(c) the steps being taken to clear out these arrears?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): (a) to (c). The claims of over-time allowance of two hundred and eighty-eight non-industrial employees of the C.O.D., Delhi Cantonment pertaining